

**Annexure-2**

**Name of the corporate debtor: Bharati Defence and Infrastructure Limited; Date of commencement of liquidation: 14 January 2019; List of stakeholders as on: 30 November 2020**

**List of unsecured financial creditors**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	IDBI Bank Limited	2/13/2019	312,962,650	205,425,914	Unsecured FC	-	78.78%	-	NIL	107,536,736	-	
2	SIB	2/21/2019	55,569,026	55,327,243	Unsecured FC	-	21.22%	-	NIL	241,783	-	Refer 1 below
			<b>368,531,676</b>	<b>260,753,157</b>						<b>107,778,518</b>		

1) Verified and admitted basis Hon'ble NCLT order dated March 4, 2020, which was received by the Liquidator on August 19, 2020, directing the Liquidator to verify the claim and admit or reject on merits.